

From:

Vishwa Nath ShuklaRegistrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.-: **Regarding nomination of Judicial Officers for NJA Programme “Refresher Course for POCSO Courts [P-1474]” scheduled to be held on 6th & 7th December, 2025 at National Judicial Academy, Bhopal.**

Ref.-: Your Lordship's Letter bearing Ref.: NJA/Dir./Ac.Prog./2025-26/1890 dated 04.09.2025.

My Lord,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2025-26 for the month of **December, 2025** in the following manner:-

Prog. No.	Programme Date	Name of the Programme	Nature of programme	Nominated Participants
P-1474	06.12.2025 & 07.12.2025	Refresher Course for POCSO Courts	Regular	1. Mr. Amresh Kumar , Special Judge, POCSO Act, Chatra, 2. Mr. Rajendra Kumar Sinha , Special Judge, POCSO Act, Deoghar and 3. Mr. Kumar Pawan , Special Judge, POCSO Act, Godda.

This is for your Lordship's kind information and needful.

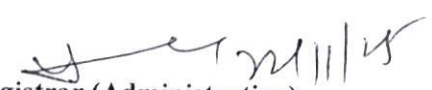
Yours Sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 5102 /Apptt.Dated Ranchi the 22/11/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / the Principal District & Sessions Judge, Chatra, Deoghar & Godda / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.


Registrar (Administration)